

Completion of Recovery Certificate No. 3858 of 2021 Mindvision Capital Limited (PAN: AAACK8154A) in the matter of Mindvision Capital Limited.

Recovery Certificate No. **3858 of 2021** was drawn against **Mindvision Capital Limited (PAN: AAACK8154A)** for non-payment of penalty imposed vide Order No. Order/BJD/2020-21/9197 dated 28/09/2020 in the matter of Mindvision Capital Limited, for a sum of **1,09,778/- (Rupees One Lakh Nine Thousands Seven Hundred Seventy-Eight only)** along with further interest, all costs, charges and expenses incurred in respect of all the proceedings towards recovery of the said sum.

In view of the payment of outstanding amount due under the Recovery Certificate, the said certificate is hereby completed in exercise of powers under sub-section (1) of Section 28A of the Securities and Exchange Board of India Act, 1992 read with relevant sections of the Income-tax Act.

August 12, 2026
Ahmedabad



Jshandilya
RECOVERY OFFICER

जैनेन्द्र शांडिल्या / JAINENDRA SHANDILYA
बसूली अधिकारी एवं उप महाप्रबन्धक
Recovery Officer & Deputy General Manager
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